

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 38

IA 2975/2021 IA 347/2022 IN C.P.(IB)3448/MB/2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **TRACTEBEL ENGINEERING PVT LTD V/s
TRANSPARENT ENERGY SYSTEM PVT. LTD**

Section 9 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Rohit Gupta a/w Adv. Prakhar Tandon i/b Adv. Agam H. Maloo for the Applicant present. Adv Kanika Sharma i/b. Khaitan & Co. for the Respondent No. 1 in IA 2975 of 2021 and IA 347 of 2022 present through VC.

IA 2975/2021 & IA 347/2022

Ld. Counsel for the Applicant seek some time contending that due to change in scenario, he will have to seek fresh instructions on the issues. List this matter on Board on **14.06.2024.**

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**